

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 113
(IB)-2721(ND)2019
IA/340,364/ND/2021

IN THE MATTER OF:

M/s Straight Edge Contracts Pvt. Ltd. ... Applicant/Petitioner

Vs

M/s Three C Shelters Pvt. Ltd. ... Respondent

Order under Section 9 of IBC.

Order delivered on 03.02.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)
MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. P. Nagesh, Mr. Ravi, Mr. Shivam Wadhwa,
Advocates

(in IA No. 364/2021)

For Orris Infrastructure Pvt.Ltd. : Mr. Vaibhav Gaggar, with Ms. Sumedha Dang
and Mr. Rohan Khatana, Advocates

For IRP : Ms. SonalAlgah, Adv.

For Greenpolis Welfare Association : Mr. Sumant Batra, Ms. Niharika Sharma, Adv.

For Ex-Director : Mr. Narendra Sharma, Ms. Anindita Shah and
Mr. PraveshKhyalia, Advocates

For the RP : Mr. Nakul Sachdeva, Adv. Mr. Aakarshan Sahay, Adv.
Mr. Sanyam Goel, Adv.

ORDER

IA No. 340/ND/2021 & IA No. 364/ND/2021:

Both the applications filed by claimants being allottees for issue with respect to the admission of their claims. Learned Counsel further states that reply has already been filed but the same has not come to the Court file which was found during the arguments of both the applications. Learned Counsel for the Resolution Professional is directed to take urgent steps to bring on record the documents.

List on 09.02.2021.

Sd/-
SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

Sd/-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)

